

LOK SABHA

BULLETIN-PART II

(General Information relating to Parliamentary and other matters)

No.4109 - 4132] [Friday, February 04, 2022/ Magha 15, 1943 (Saka)

No. 4109

Table Office

Provisional Programme for Financial Business connected with Union Budget during the Eighth Session of Seventeenth Lok Sabha

Provisional Programme for financial business connected with Union Budget during the Eighth Session of Seventeenth Lok Sabha (as furnished by Ministry of Parliamentary Affairs) is as follows: -

Union Budget for 2022-23

@ 31.1.2022 Monday	Laying of Economic Survey of India.
# 1.2.2022 Tuesday	(i) Presentation of Union Budget for 2022-2023 at 11.00 A.M. (ii) Introduction of the Finance Bill, 2022.
8.2.2022 Tuesday 9.2.2022 Wednesday 10.2.2022 Thursday (Reply on February 10)	General Discussion on Union Budget for 2022-2023.
\$15.3.2022 Tuesday	i) Discussion and Voting of Supplementary Demands for Grants for 2021-2022. ii) Introduction, consideration and passing of the related Appropriation Bill. iii) Discussion and Voting of Excess Demands for Grants for 2018-2019. iv) Introduction, consideration and passing of the related Appropriation Bill. v) General Discussion on Budget of Union Territory of Jammu & Kashmir for 2022-2023. vi) Discussion and Voting of Demands for Grants for the Union Territory of Jammu & Kashmir for the financial year 2022-2023 from 1st April, 2022 to 31st March, 2023. vii) Introduction, consideration and passing of the related Appropriation Bill.

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| | <p>viii) Discussion and Voting on Supplementary Demands for Grants for the Union Territory of Jammu & Kashmir for the financial year 2021-2022 from 1st April, 2021 to 31st March, 2022.</p> <p>ix) Introduction, consideration and passing of the related Appropriation Bill.</p> |
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NOTE: @ Laid on the Table of the House on 31.1.2022.
Items have since been concluded on 1.2.2022.
\$ Subject to Presentation/Laying of Supplementary Demands, Excess Demands and Supplementary Demands for UT of Jammu & Kashmir to be done latest on 14.3.2022 and preferably during the first part of Budget Session, 2022.

16.3.2022	Wednesday	Discussion and Voting on Demands for Grants for 2022-2023 in respect of individual Ministries.
*17.3.2022	Thursday	
21.3.2022	Monday	
22.3.2022	Tuesday	
23.3.2022	Wednesday	
\$ 23.3.2022	Wednesday	i) Guillotining of outstanding Demands for Grants in respect of Union Budget for 2022-2023.
		ii) Introduction, consideration and passing of the related Appropriation Bill.
24.3.2022	Thursday	Consideration and passing of the Finance Bill, 2022.
*25.3.2022	Friday	

NOTE: * Private Members' Business day.
\$ Time of guillotine of outstanding Demands for Grants to be decided by the Business Advisory Committee.

No. 4110**Table Office****Government Business for the week commencing 7th February, 2022**

The Minister of State in the Ministry of Parliamentary Affairs and Minister of State in the Ministry of External Affairs announced in the House that Government Business for the week commencing Monday, the 7th February, 2022 would consist of:-

- (1) Further discussion on the Motion of Thanks on the President's Address.
- (2) General Discussion on Union Budget for 2022-23.

No. 4111

PRIDE

Lecture Series for Members of Parliament – Lecture Sessions on Union Budget and Sectors of Economy Covered in the Budget on 1st, 3rd, 4th, 7th, 8th, 11th and 15th February 2022

The Parliamentary Research & Training Institute for Democracies (PRIDE), Lok Sabha Secretariat, is organising Lecture Series for Members of Parliament- Lecture Sessions on Union Budget and Sectors of Economy Covered in the Budget on 1st, 3rd, 4th, 7th, 8th, 11th and 15th February 2022. First, Second and Third Lecture Sessions have been organised on 1st, 3rd and 4th February 2022. Details of the remaining programmes are as below:

Date - 7th February 2022, Time - 2:00 P.M. to 3:30 P.M.

Topic: Agriculture Sector - New Initiatives

Resource Persons: Prof. Ramesh Chand, Member, Niti Aayog

Date – 8th February 2022 , Time – 2:00 P.M. to 3:30 P.M.

Topic: (i) Union Budget 2022: Expenditure and Implications; (ii) Health Sector: Expenditure and Future Challenges

Resource Persons: (a) Shri Subhomoy Bhattacharjee, Senior Journalist, Business Standard, and (b) Shri Rajesh Bhushan, Secretary, Ministry of Health & Family Welfare, Government of India

Date – 11th February 2022, Time - 2:00 P.M. to 3:30 P.M.

Topic: Infrastructure Sector: Planning and Budgetary Allocation

Resource Persons: (a) Shri Atanu Chakraborty, Former Secretary, Ministry of Finance, and (b) Dr. Sekhar Bonu, Director-General, DMEO, Niti Aayog

Date – 15th February 2022, Time - 2:00 P.M. to 3:30 P.M.

Topic: Start-up Ecosystem: Ease of doing Business, Challenges and Way Forward

Resource Persons: (a) Shri Ashish Aggarwal, Vice President, & Head of Policy, NASSCOM; and Shri Achyuta Ghosh, Head of Research, NASSCOM, and (b) Shri Deep Kalra, CEO, Make My Trip

The Lecture Sessions are being organised in hybrid mode. The Members can attend the same physically as well as online from their places of stay. The programme will be webcast live on <https://webcast.gov.in/parliament/> for the benefit of Members on all the days. The Venue of the programme will be Committee Room-1, First Floor, Extension to Parliament House Annexe (EPHA), New Delhi

Members may kindly contact the Transport Desk (Phone Nos. 23034859 & 23034867) for transport facility.

No. 4112

PRISM

**Providing Round-the-Clock Research and Information
Support to Members of Parliament:**

A dedicated Unit namely, Parliamentary Research and Information Support to Members (PRISM) has been providing Round-the-Clock Research and Information support to the Members of Parliament. Designated Officers are attending to the queries of Hon'ble Members and providing them the desired research input(s) at the earliest possible time. Hon'ble Members are requested to call at Tel. nos. 23034654 and 23794236 or Mobile No. 9711623767 (Whatsapp) or mail at prism-lss@sansad.nic.in or lssprism@gmail.com to avail the facility.

Kind cooperation of Hon'ble Members is solicited.

No. 4113

Parliament Library Circulation Counter**Information on Parliament Library website for Members of Parliament****Website of the Parliament Library**

The website of the Parliament Library i.e. <http://parliamentlibraryindia.nic.in/> is a store house of knowledge, offline as well as online. Apart from giving information about the physical resources, sections and services provided by the library, Hon'ble Members may access the following information on the website:-

Online Public Access Catalogue (OPAC) provides information about author, title; subject and keywords based searches for books and Reports.
New additions in the Parliament Library is under the heading "New Additions" provides bibliographical details of new additions of books and reports.

I. Online Resources (In House)

1. *Research Notes* on topical issues prepared by R & I Division.
2. *Legislative Notes* on bills before the commencement of House, prepared by Reference Division.
3. *Reference Notes* on topical issues, prepared by Reference Division.
4. *E-Bioprofiles* - Lok Sabha Secretariat has prepared brief Bio profiles of a large number of Indian National Leaders.
5. *E-Documentation* indexing of articles by Documentation Section, published in latest periodicals/journals that may be searched online by author, title and year, subject of the articles etc. The E- versions of of *'Parliamentary Documentation'* and *'Sansadiya Pralekhan'* are also available on the website of Library.
6. *E-News Clippings*. Images of selected English/Hindi press clippings on topical interest are being scanned by press clipping section. These clippings can be retrieved through subject and keywords.

II. Online Resources (Subscribed)

1. *J Gate* - Parliament library subscribes J-Gate database to access more than 55,000 index journals providing access to more than 70 lakh articles with 15,000+ articles added on daily basis.
2. Magzter, a cross-platform digital newsstand is subscribed by Parliament Library for the Members of Parliament and they can get its access through their respective E-mails. It is an online platform for newspapers and magazines which can also be accessed at the three Smart Reading Zones at Circulation Counter at Parliament Library, Reading Room at Parliament Library Building and Parliament House.
3. Three Foreign Newspapers namely Financial times, Times (London) and The New York Times are available online which can be accessed with the User ID and Password.

III. Other Online Resources

1. *Online News Papers & Periodicals* 68 newspapers and 99 Periodicals in Hindi, English and Regional are available from their respective website.
2. *E-Journals* 94 e-journals are also available of which hard copies are subscribed by Parliament Library.
3. *E-Manifestoes* - E-manifestoes of National and State political Parties.
4. *E-Reports* - 26 E-Reports are available on the website.
5. *Flipbooks*
 - a. Copy of the Calligraphed Constitution of India.
 - b. Constituent Assembly Debates.
 - c. Direction by Speaker, Lok Sabha.
6. *Audio Speeches* - Select speeches of 6 Prime Ministers

IV. Parliament Digital Library

- a) *Lok Sabha Debates* - from the 1st Lok Sabha till date
- b) *Parliamentary Documents*-Presidential Address, Budget Speeches, Parliamentary Committee Reports, Resume of work done by Lok Sabha, Lok Sabha Bulletin.
- c) *PM Speeches*

d) *Historical Debates* - Provisional Parliament Debates, Constituent Assembly Debates, Council of State Debates, Legislative Assembly Debates etc.

e) *Lok Sabha Publications* - JPI/Books/Who's Who

In case of any query, Members may please contact 011-23034654, 4658

No. 4114

Parliament Security Service, PH

Restriction on entry of Ex-MPs/ MLCs/ MLAs/ PSs/ PAs/ Family Members/Personal Guests and Visitors accompanying Hon'ble Members

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In view of the prevailing pandemic situation due to COVID-19 novel Corona Virus and to ensure social distancing, safety and security of Hon'ble Members of Parliament, the entry of Ex-MPs/ MLCs/ MLAs/ PSs/ PAs/ Family Members/ Personal Guests and Visitors accompanying Hon'ble Members is restricted inside the Parliament House till further orders.

Kind cooperation of Hon'ble Members is solicited.

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No. 4115

Parliament Security Service, PH

Wearing of Face mask and display of RF Tag/ Identity Cards

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In view of the prevailing instructions of wearing of face mask to contain the spread of COVID-19 pandemic, a difficulty in proper identification of Hon'ble Members is experienced at the entry points of Parliament House. Therefore, to facilitate a hassle free entry, all the Hon'ble Ministers/ members are requested to carry and display their RF

Tags/ Identity Cards while wearing face masks which would help in identification on gaining entry into Parliament House Complex. .

Kind cooperation of Hon'ble Members is solicited.

No. 4116

Parliament Security Service, PH

Entry to Parliament House and Central Hall

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Entry in Parliament House and Central Hall is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even accompanied by the Hon'ble Members of Parliament. This is an essential requirement in the interest of the security of Hon'ble Members of the Parliament in particular and PH in general.

Kind cooperation of Hon'ble Members is solicited.

No. 4117

Parliament Security Service, PH

Restrictions on admission into Inner and Outer Lobbies of the Lok Sabha during the Session

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The admission to Inner and Outer Lobbies is restricted to Hon'ble Members and the following categories of persons connected with official business or otherwise : -

- i. Persons holding passes valid for "LOBBIES"; and
- ii. C.P.W.D. staff working in the Parliament House whose presence is functionally required in connection with the discharge of their official duties.

No. 4118**Parliament Security Service, PH****Ferry car services for Hon'ble Members**

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In view of the security concern, commercial vehicles viz. Taxi / Auto-rickshaw etc. and vehicles without valid Car Parking Labels issued by Lok Sabha Secretariat will not be allowed entry to Parliament House precincts. If arriving in such vehicles / mode of transportation, Hon'ble Members are requested, to please get down at Iron Gates and make use of ferry cars available at **Iron Gate(s) No.1 and Talkatora Road- I & II**. For departure also, ferry car will be available in front of Building Gate No.1 &4, Parliament House.

Kind cooperation of Hon'ble Members is solicited.

No. 4119**Parliament Security Service, PH****Carrying or Display of Fire Arms in Parliament House Complex**

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The carrying or display of arms and ammunition in any part of the Parliament House Complex is strictly prohibited. Only security personnel specifically deployed/ earmarked in the Parliament House Complex are permitted to carry arms and ammunition.

Kind co-operation of Hon'ble Members is solicited.

No. 4120**Parliament Security Service, PH****Distribution of Literature, Pamphlets, Press Notes, Leaflets within the precincts of the Parliament House**

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As per established convention, no literature, questionnaire, pamphlets, Press Notes, leaflets or any matter printed or otherwise should be distributed without the prior permission of Hon'ble Speaker within the precincts of the House. Placards are also strictly prohibited inside the Parliament House Complex.

Kind cooperation of Hon'ble Members is solicited.

No. 4121**Parliament Security Service, PH****Demonstration, Dharna, Strike, Fast etc. within the Precincts of the House**

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Hon'ble Members are requested not to use the precincts of the House for any demonstration, dharna, strike or fast for the purpose of performing any religious ceremony.

Kind cooperation of Hon'ble Members is solicited.

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No. 4122**Parliament Security Service, PH****Stoppage of entry of Armed Escorts/ P.S.O. coming to Parliament House Estate**

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Consequent to the decision taken by the General Purposes Committee of the Rajya Sabha and Meeting of Hon'ble Speaker with Leaders of Parties and Groups in Lok Sabha, "Armed Escorts/ P.S.O. (Personal Security Officer) of Hon'ble Ministers/ Hon'ble Members of Parliament would not be permitted inside the Parliament House Estate." They may peel off from the vehicle at the respective Iron Gates itself.

Kind cooperation of the Hon'ble Members is solicited.

No. 4123**Parliament Security Service, PH****Speed regulation of vehicles entering Parliament House Complex**

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With the installation of modern security gadgets in Parliament House Complex, it has been felt essential to observe certain speed regulations for vehicular movements keeping in view the design capabilities of the gadgets. It has, therefore, been decided to restrict the speed of vehicles to 10 Kms per hour till the vehicles cross the last barrier at the Iron Gates. Necessary warning signages have been prominently displayed at suitable locations.

Hon'ble Members of Parliament are requested to kindly give suitable instructions to their drivers for observance of speed regulations inside the complex.

Kind cooperation of Hon'ble Members is solicited.

No. 4124**Parliament Security Service, PH****Restriction of Exit for pedestrians through Iron Gate No. 1**

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State of the art Security Gadgets have been installed at Iron Gate No. 1 to regulate vehicular movements and to strengthen the security arrangements of Parliament House Complex. Pedestrians are, therefore, requested not to cross these Gadgets on foot.

Hon'ble Members of Parliament are therefore, requested to use Ferry Services made available at this gate for their movement from the Iron Gate to Building Gate No. 1 and avoid movement on foot through this gate.

Kind cooperation of Hon'ble Members is solicited.

No. 4125**Parliament Security Service PH****Physical Check of Cars / Vehicles and Brief Cases**

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For security consideration, Hon'ble Members are advised to check their cars and brief cases before coming to the Parliament House Complex. In case of self- driven cars, Hon'ble Members are requested to check the

dickey, seats, engine etc. before proceeding to the Parliament House Complex.

Hon'ble Members who desire to use bicycle as transport may gain access through Iron Gates and are requested to park bicycle at earmarked place in Self-driven vehicle Parking at Talkatora Road and lock the bicycle properly. The bicycles used by Hon'ble Members will be treated as self-driven vehicles.

Kind cooperation of Hon'ble Members is solicited.

No. 4126**Parliament Security Service, PH****Switching off the mobile phones and alarm bell inside Lok Sabha Chamber**

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In order to ensure smooth and unhindered proceedings of Lok Sabha and as a mark of respect to the Chair, Hon'ble Members are requested to switch off their mobiles and deactivate alarm bells before entering into the Lok Sabha Chamber.

Kind cooperation of Hon'ble Members is solicited.

No. 4127**Parliament Security Service, PH****Regulation of Entry and Exit at Building Gates**

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In view of the preventive measures to contain the spread of COVID -19 Corona virus pandemic and to maintain social distancing norms at the Building Gates in Parliament House during the ensuing session, the entry and exit regulations for the Hon'ble members shall be facilitated as under :

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(i) Entry of Hon'ble MPs : Building Gate No.1, PH (Main Gate)

Building Gate No. 4, PH

Building Gate No. 12, PH

(ii) Exit of Hon'ble MPs : Building Gate No.1, PH (Side Gate)

Building Gate

No.2, PH

Kind cooperation of Hon'ble Members is solicited.

No. 4128**Parliament Security Service, PH****Parking Arrangement in Parliament House**

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During the 8th Session of 17th Lok Sabha and 256th Session of Rajya Sabha (Budget Session of Parliament) commencing from 31.01.2022, the earmarked parking areas for the Hon'ble Members are as under:

- i. Self-driven Vehicles of MPs: Parking Area near the New Centralize Pass Issue Cell at Talkatora Road
- ii. Chauffeur-driven Vehicles of MPs: Behind Rail Bhawan near Vijay Chowk outside Parliament House

Kind co-operation of Hon'ble members is solicited.

No. 4129**Parliament Security Service PH****Functioning of Slip Road for entry into Parliament Building from
TKR-III**

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Members are informed that a new slip road has been made functional from Iron Gate No. 3 to roundabout of fountain/ Statue of Shivaji Maharaj (Opposite Building Gate No. 3, PH) for smooth movement of vehicles of Hon'ble MPs coming to Parliament Building via TKR-III for alighting at Building Gate No. 1, 4 and 12 in Parliament House.

Kind co-operation of Hon'ble Members is solicited.

No. 4130

Parliament Security Service, PH

Regulation of Vehicular Entry in Parliament House Complex.

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Due to construction of New Parliament Building and shifting/relocation/ closure of some services/ gates, the entry of vehicles of Hon'ble Members for smooth traffic movement in PH Complex will be regulated henceforth as under : -

1. Iron Gate-I, Parliament House Only entry of authorized labelled vehicles of Hon'ble Members as per practice in vogue.
2. Iron Gate-II, Parliament House Exit of vehicles gaining entry from Iron Gate-I, Parliament House.

Kind co-operation of Hon'ble Members is solicited.

No. 4131

Parliament Museum & Archives

Deposit of archival/historical material in Parliament Museum & Archives. Books and Photographs are available in Parliament Museum & Archives for reference.

The Parliament Museum & Archives undertakes acquisition, storage and preservation of precious records, historical documents and articles connected with the origin, growth and functioning of parliamentary institutions and the Constitution of India. These objects, which are part of our national heritage are collected, scientifically treated and preserved for the benefit of posterity.

Members are requested to consider depositing material which they have in their possession like *Private correspondence, Notes, Articles, records, Manuscripts, Speeches, Memoirs, Diaries, Relics, Art pieces, Mementos, Personal belongings and collections, Paintings, Photographs or any other material of archival/historical value connected with their career and activities as Parliamentarians and freedom fighters*, in

the **Parliament Museum & Archives, FB-096, Parliament Library Building (Tel.No.23034131, 23034226, Fax No.23035326)** for permanent preservation and display. The material will enrich the Parliament Museum & Archives and be useful for research work. If desired, the material received would be returned after making necessary copies. Any secretarial assistance in sorting out and listing the material will be made available to them.

The Parliament Museum and Archives have 734 books on/by Members of Parliament. Members who are desirous of consulting these books may contact the PMA.

The Photo Archives too has a collection of 19,979 photographs relating to Parliamentary events and passport size photographs of Members of Parliament from 1st to 17th Lok Sabha including two hundred photographs of Freedom Fighters lodged in Cellular Jail during freedom struggle received from the Government of Andaman and Nicobar Island. All these Photographs have been digitized and can be retrieved with the click of a mouse through the software available in the branch.

Kind cooperation of Members is solicited.

Statutory Orders laid on the Table of Lok Sabha

The following Statutory Rules and Orders made under the delegated powers of legislation, which were laid on the Table of Lok Sabha during the current week, are subject to modification: -

Sl. No.	Number assigned to order/Date of Publication	Brief Subject or description	Date on which laid on the Table	Period for which to lie on the Table	Period upto which motion for modification can be made	Remarks
1	2	3	4	5	6	7
1	<u>Notification No. F. No. BS/11/11/2021</u> 08.12.2021	The Bureau of Indian Standards (Conformity Assessment) (Sixth Amendment) Regulations, 2021.	02.02.2022	*30 days	Before the expiry of the session immediately following the session in which the said period of 30 days is completed.	Published in Gazette of India, Part-III, Section 4.
2	<u>G.S.R.779(E)</u> 03.11.2021	The Legal Metrology (Packaged Commodities) (Amendment) Rules, 2021.	-do-	-do-	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
3	<u>S.O.5021(E)</u> 06.12.2021	The Consumer Protection (Search and Seizure and Compounding of offences by the Central Authority and Crediting of Penalty) Rules, 2021.	-do-	-do-	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).

*The period will not be completed during the current session.

4	<u>S.O.5029(E)</u> 06.12.2021	The Central Consumer Protection Authority (Form of annual statement of accounts and records) Rules, 2021.	02.02.2022	*30 days	Before the expiry of the session immediately following the session in which the said period of 30 days is completed.	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
5	<u>Notification No. F. No. J-25/14/2020-CPU (CCPA)</u> 14.12.2021	The Central Consumer Protection Authority (Submission of Inquiry or Investigation by the Investigation Wing) Regulations, 2021.	-do-	-do-	-do-	Published in Gazette of India, Part-III, Section 4.
6	<u>G.S.R.664(E)</u> 27.09.2021	Approving the Paradip Port Trust Employees (Recruitment, Seniority and Promotion) (Amendment) Regulations, 2021.	04.02.2022	-do-	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
7	<u>G.S.R.519(E)</u> 30.07.2021	Approving the Cochin Port Trust Employees (Recruitment, Seniority and Promotion Amendment) Regulations, 2021.	-do-	-do-	-do-	-do-
8	<u>G.S.R.511(E)</u> 28.07.2021	Approving the New Mangalore Port Trust Employees (Recruitment, Seniority and Promotion) (Amendment) Regulations, 2021.	-do-	-do-	-do-	-do-
9	<u>S.R.O.11(E)</u> 12.06.2019	The Armed Forces Tribunal (Account Cadre Posts) Recruitment Rules, 2019.	-do-	-do-	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
10	<u>S.R.O.04(E)</u> 23.04.2018	The Armed Forces Tribunal (Group-A posts) Recruitment Rules, 2018.	-do-	-do-	-do-	-do-
11	<u>S.R.O.05(E)</u> 23.04.2018	The Armed Forces Tribunal (Group-B Gazetted and non-Gazetted posts) Recruitment Rules, 2018.	-do-	-do-	-do-	-do-

*The period will not be completed during the current session.

12	<u>S.R.O.2(E)</u> 10.06.2013	The Ministry of Defence, Armed Forces Tribunal, Group-C posts (Recruitment and Conditions of Services) Rules, 2013.	04.02.2022	*30 days	Before the expiry of the session immediately following the session in which the said period of 30 days is completed.	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
13	<u>S.O.3115(E)</u> 03.08.2021	The National Commission for Allied and Healthcare Professions 1 st (Removal of Difficulties) Order, 2021.	-do-	-do-	-do-	-do-
14	<u>G.S.R.346(E)</u> 27.05.2021	The National Commission for Allied and Healthcare Professions Rules, 2021 (14 of 2021).	-do-	-do-	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
15	<u>G.S.R.14(E)</u> 13.01.2022	The New Drugs and Clinical Trials (Amendment) Rules, 2022.	-do-	-do-	-do-	-do-
16	<u>G.S.R.19(E)</u> 18.01.2022	The Medical Devices (Amendment) Rules, 2022.	-do-	-do-	-do-	-do-
17	<u>G.S.R.918(E)</u> 31.12.2021	The Medical Devices (Amendment) Rules, 2021.	-do-	-do-	-do-	-do-
18	<u>G.S.R.20(E)</u> 18.01.2022	The Drugs (Amendment) Rules, 2022.	-do-	-do-	-do-	-do-
19	<u>G.S.R.30(E)</u> 20.01.2022	The Drugs (2 nd Amendment) Rules, 2022.	-do-	-do-	-do-	-do-
20	<u>G.S.R.21(E)</u> 18.01.2022	The New Drugs and Clinical Trials (2 nd Amendment) Rules, 2022.	-do-	-do-	-do-	-do-
21	<u>G.S.R.839(E)</u> 29.11.2021	The Drugs (6 th Amendment) Rules, 2021.	-do-	-do-	-do-	-do-

*The period will not be completed during the current session.

22	<u>G.S.R.848(E)</u> 09.12.2021	The Drugs (7 th Amendment) Rules, 2021.	04.02.2022	*30 days	Before the expiry of the session immediately following the session in which the said period of 30 days is completed.	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
23	<u>Notification No. F. No. Stds/SC/A-1.34/N-1</u> 15.11.2021	The Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2021.	-do-	-do-	-do-	Published in Gazette of India, Part-III, Section 4.
24	<u>G.S.R.282(E)</u> 20.04.2021	The National Medical Commission, Autonomous Boards (Manner of Appointment of Fourth Member and the Salary, Allowances and Terms and Conditions of Service, and Declaration of Assets, Professional and Commercial Engagements of President and Members) Amendment Rules, 2021.	-do-	-do-	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
25	<u>G.S.R.283(E)</u> 20.04.2021	The National Medical Commission, (Manner of Appointment and Nomination of Members, their Salary, Allowances and Terms and Conditions of Service, and Declaration of Assets, Professional and Commercial Engagements) Amendment Rules, 2021.	-do-	-do-	-do-	-do-
26	<u>G.S.R.345(E)</u> 25.05.2021	The Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Amendment Rules, 2021.	-do-	-do-	-do-	-do-

*The period will not be completed during the current session.

UTPAL KUMAR SINGH
Secretary General